

Pradesh Mineral and Industrial Development Corporation were pending with the IDBI. Out of the 14 pending applications, 4 were received by the IDBI only in July, 1982 and are being scrutinised and 4 applications have been cleared by the Northern Regional Committee of IDBI in its meeting held on 30-7-82. The remaining 6 applications are pending for want of certain clarifications from the applicants.

Indo-German Ventures

4418. SHRI RAVINDRA VARMA: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the German Development Bank is interested in financing Indo-German ventures in India ;

(b) if so, whether any project has been identified in this behalf ; and

(c) what are the details of the German offer, i.e. the amount offered and the terms and conditions of this financing ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) :

(a) Yes, Sir. The German Development Society (DEG) has evinced interest in financing Indo-German ventures in India.

(b) In informal official discussions, the German Development Society (DEG) had indicated its interest in financing Indo-German ventures in India. The Industrial Credit & Investment Corporation of India (ICICI) has been requested to explore the possibilities of further cooperation with DEG. ICICI have informed that Bharat Forge Ltd. is exploring this possibility.

(c) The quantum of investment and the terms and conditions thereof would be known only on finalization of proposal(s).

Commercial Borrowing from Abroad

4419. SHRI RAVINDRA VARMA: Will the Minister of FINANCE be pleased to state :

(a) whether Government are planning large-scale commercial borrowing from abroad during this year ;

(b) if so, the details thereof ; and

(c) the justification for such a huge borrowing as it would result in heavy interest burden in foreign exchange ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c). The Sixth Five Year Plan (1980-85) envisages commercial borrowing from abroad of the order of Rs. 5087 crores for meeting the investment needs.

The policy of the Government regarding commercial borrowing has been to use commercial credits selectively keeping in view the availability of funds from other sources and the need to keep the country's debt service burden within prudent limits.

During the current year, cases for commercial borrowing would be decided keeping in view the policy mentioned above.

Soft Loan from IDA

4420. SHRI RAVINDRA VARMA : Will the Minister of FINANCE be pleased to state :

(a) what is our expectation of getting soft loan from IDA and what is the amount got from that source ;

(b) whether there is a possibility that IDA loans would come on harsher terms from 1984 ; and

(c) if so, the implications of such terms on our servicing liabilities such as payment of interest, etc. ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) During the Bank fiscal year 1982 (July 1, 81-June 30, 1982), agreements were signed for IDA assistance to various projects for \$900 million. For the Bank's fiscal year 1983, it has been indicated that assistance from the World Bank group would be of the order of \$2.2 billion but the break-up between IDA and IBRD funds has not been indicated so far.

(b) No decision has so far been taken for changing the terms and conditions of IDA credits with effect from fiscal year 1984.

(c) Does not arise.

Assets/Deposits of Nationalised Private and Foreign Banks

4421. **SHRI BHOGENDRA JHA:** Will the Minister of FINANCE be pleased to state :

(a) what are the total assets, deposits etc. of various nationalised and private banks including foreign banks in the country;

(b) whether it is proposed to nationalise all the private both Indian and foreign banks in the country to bring about homogeneity in the banking system; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJAPY):

(a) Reserve Bank of India have reported that on the basis of the latest available balance sheets of the banks, the requisite information is as follows :-

(Amount in crores of Rupees)

	Deposits and other accounts	Paid-up capital reserves/other reserves, borrowing and other liabilities (excluding contra items and deposits and other accounts)	Total assets or total liabilities (excluding contra items)
1. State Bank of India & 7 Subsidiaries	15,021.52	3,634.01	18,655.53
2. Nationalised Banks (26 Banks)	33,752.32	2,646.13	36,398.45
3. Private sector Indian Scheduled Commercial Banks (34 Banks)	2,659.82	286.03	2,945.85
4. Foreign Banks (16 Banks)	1,439.23	297.79	1,737.02
5. Functioning Non-Scheduled Commercial Banks (3 Banks)	8.36	1.10	9.46
	52,881.25	6,865.06	59,746.31

(Data as on 31-12-81 except for four Indian Scheduled commercial banks and one non scheduled commercial bank)